NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/182/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK COMMODITIES SERVICES LTD

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.K. SRINIVASAW

COUNSEL FOR

PETTONER

Sarry

2. P.J. RISHIKESH PJ. SRIGANESH 9841188677

Srigareshraja Cfmail-com

Coursel br Respondt IJ Sugal

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the matter and sought time to file a proposal giving the schedule of payment. Counsel for petitioner sought time for seeking instructions from the client. Time extended at their request. Put up on 21.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)